

STAMP OFFICER (BENGAL)

ACT NO. XXVIII OF 1837

[Rep., Act 8 of 1868]

[20th November, 1837.]

*Passed by the Right Hon'ble the Governor General of India in Council, on the 20th November, 1837.*

It is hereby enacted, that so much of Section VII. Regulation X. of 1829 of the Bengal Code, as directs that the Officer to whom the management of the Stamp Duties may be transferred shall be a Covenanted Officer, be repealed.

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